

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

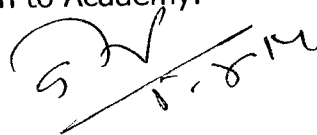
No. 790 /Confdl./2014
II-2-1/2014

Dated 05th July, 2014

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Advance Course for Additional District Judges (promoted in the year 2014) from 01.08.2014 to 07.08.2014** in the Academy. Additional District Judges, whose names and postings figure in the endorsement, are directed to attend the aforesaid course.

Conditions for the course:


1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m.** on **01.08.2014** in the Lecture Room of MPSJA at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall send one copy each of the following to the Academy sufficiently in advance i.e. latest by **11th July, 2014** and shall also bring the duplicate of the same with them while attending the Advance Course:
 - (i) Judgment in Sessions case (contested)
 - (ii) Judgment in Civil Suit (contested)
 - (iii) Judgment in regular Civil Appeal
 - (iv) Judgment in Criminal Appeal
 - (v) Order in Criminal Revision
 - (vi) Order/Award passed in Motor Accident Claim case
5. The participants may send legal problems which they want to be addressed during the course to the Academy by fax (**No. 0761-2628679**) sufficiently in advance.
6. The participants shall bring with them Laptop Computers with peripherals and software CDs, if provided, by the High Court.
7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy. To this end, two Reception Counters for participants shall be set up between 5.00 a.m. and 10.00 a.m. on first day of the course at Main Railway Station, Jabalpur. One such Counter shall be set up near main exit gate of Platform No. 1 and the other near main exit gate of Platform No. 4. Participants are requested to report to these counters on their arrival. The Academy shall make arrangement for their conveyance from the Railway Station to Academy.


S. N. S. M.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone **No. 0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **09713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **08878747939** at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles.

9. The Guest House of the Academy is located on second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participants only from 3.00 p.m. onwards on the preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.
11. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


 (VED PRAKASH)
 REGISTRAR GENERAL

Dated 05th July, 2014

Endt. No. 791 /Confdl. /2014
 II-2-1/2014

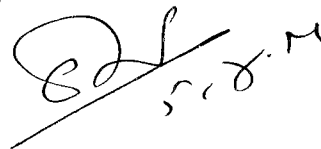
Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhychal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
1. Smt. Manisha Baser, I ADJ, Biora, Distt. Rajgarh,
2. Shri Chandramohan Upadhyay, II ADJ, Katni
3. Shri Mohammad Azhar, XIV ADJ, Gwalior,
4. Shri Vaibhav Mandloi, III ADJ, Burhanpur


5. Shri Shivkant, III ADJ, Morena,
6. Shri Dinesh Prasad Mishra, XV ADJ, Bhopal,
7. Shri Upendra Pratap Singh, XII ADJ, Bhopal,
8. Ku. Suman Shrivastava, II ADJ, Betul,
9. Shri Anoop Kumar Tripathi, III ADJ, Sagar,
10. Shri Hemant Joshi, II ADJ, Neemuch,
11. Shri Padmesh Shah, I ADJ, Multai, Distt. Betul,
12. Smt. Vandana jain, I ADJ, Vidisha,
13. Shri Sharad Bhamkar, IV ADJ, Tikamgarh,
14. Shri Rajeev K. Pal, A.S.J. Special Court No. 8, Under Electricity Act, 2003, Jabalpur
15. Shri Awinash Chandra Tiwari, V ADJ, Bhopal,
16. Shri Dev Narayan Patil, XI ADJ, Bhopal,
17. Shri Rambresh (Yadav), VI ADJ, Bhopal,
18. Shri Qamar Iqbal Khan, III ADJ, Shivpuri,
19. Shri Ajay Kumar Tailor, I ADJ, Bhind,
20. Shri Ajay Kumar Singh, III ADJ, Mandla,
21. Smt. Savita Singh, XVII ADJ, Indore,

For information and compliance with a direction to all the participants that they should compulsorily appear at MPSJA. Building at Jabalpur on aforesaid date and time as mentioned in order.

- 6 The District & Sessions Judge, Rajgarh/ Katni/ Gwalior/ Burhanpur/ Morena/ Bhopal/ Betul/ Sagar/ Neemuch/ Vidisha/ Tikamgarh/ Jabalpur/ Shivpuri/ Bhind/ Mandla/ Indore for information and necessary action with a request to instruct the participant Judicial Officers to remain present at MPSJA, Building at Jabalpur on the date and time given in the order, positively.
- 7 Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
 7. Director/Additional Director, Madhya Pradesh State Judicial Academy, Jabalpur, for information.



- 8 Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
- 9 Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
- 10 P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
- 11 Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
- 12 Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


5.8.14
(VED PRAKASH)
✓ **REGISTRAR GENERAL**
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